

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 8
IA-3214/ND/2021
(IB)-1226(ND)2019

IN THE MATTER OF:

Ashish Bankar	...	Applicant
Vs.		
M/s Nu Tek India Ltd.	...	Respondent

Order under Section 7 of IBC.

Order delivered on 28.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Mr. Sanjay Kumar Singh, Advocate
For the SBI	:	Mr. Siddharth Sangal, Advocate

ORDER

IA-3214/ND/2021:

This is an application filed by Liquidator seeking directions against one of the debtors of the Corporate Debtor M/s Accenture Infotech Pvt. Ltd.

Issue notice to non-applicant/respondent.

List on **01.09.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA